

Serial No. of Order	Date of Order	Order with Signature
4.	30.7.99	This 93 matter has come up from the warning list for hearing. None of the learned counsels for the applicant are present nor has any request been made on their behalf seeking adjournment. In view of this, the CA is dismissed for default. Mr. A.K. Bose learned Senior Standing Counsel appearing for the Respondent is present and is heard. Vice-Chairman, Mumbai (Sd/-)